

CP NO. 136(ND)/2014
RT No.35/2016

Atul Batra & Ors.

...Petitioners

Versus.

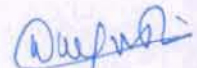
M/s Frontier Bazar Pvt. Ltd. & Ors.

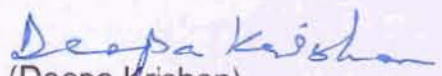
...Respondents

Present: Mr. Karan Malhotra, Advocate for petitioners.
Mr. Sanjay Mishra, Advocate with Mr. Geetesh Meena, Advocate
for respondents No.2 & 8-10.

Learned counsel for the parties have informed that in the other case also i.e.
CP No.83 of 2015 relating to the group companies of the settlement has been reached
and certain compliances are required to be made. That case is fixed before the
Hon'ble Principal Bench, National Company Law Tribunal, New Delhi for 10.11.2016.

Matter is adjourned for arguments to 16.11.2016, in case no settlement is
reached by then.


(Justice R.P. Nagrath)
Member(Judicial)


(Deepa Krishan)
Member (Technical)

October 27, 2016

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